


OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA

TENDER NOTICE

Sealed separate tenders are invited from the experienced canteen & catering operators for auction/ lease out one canteen; and from interested other persons for auction/ lease out three shops (for the purpose of stationary shop/ photostat shop) situated in the Sub-Divisional Courts Complex, Jagraon for the period from 1.4.2020 to 31.3.2021. The tender shall be accompanied by the necessary documents required under relevant law/ rules for said purpose and also for ascertaining the financial status of the tenderer. The reserve price for the tender for auction/ lease out the canteen and shops for this period would be Rs.1,80,000/- (Rs.15,000/- per month) and Rs.1,80,000/- (Rs.60000/- for each shop per annum). The contractor/ tenderer shall bear expenses of electricity, LPG, Labour, Furniture and raw material etc. Interested parties may collect the terms and conditions from the office of undersigned on any working day from 24.2.2020 onwards. The last date for receipt of tenders will be 19.3.2020 and tenders will be opened in the presence of tenderers or their authorized representatives on 23.3.2020. This office will not take any responsibility for any postal delay and tenders received after due date will not be accepted.


District & Sessions Judge,
Ludhiana

Indst. No. 1166/4 dated Ludhiana the 19/2/2020
Copy forwarded to the followings:-

1. All the District & Sessions Judges in the State of Punjab, with a request to display the notice on the notice boards of their Courts.
2. All the Judicial Officers working in this Sessions Division, for displaying the notice on the notice board of their respective Courts.
3. The Editor, Daily Jalandhar with a request to publish the above-said notice in minimum readable size block in English Script and to send the bill for payment.


District & Sessions Judge,
Ludhiana